

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 89 of 2017 (SZ)

Applicant(s) Kunhikrishnan. R, Kannur District, Kerala and 2 others	Vs. Respondent(s) Union of India, Rep. by its Secretary, Ministry of Environment and Forests, Government of India, New Delhi and 7 others.
Legal Practitioners for Applicant(s) M/s. K.P. Prdeep	Legal practitioners for respondent(s) Mrs. M. Sumathi for R1 Mrs. Rema Smrithi V.K for R2, R3, R4 and R5 M/s. Damodaran Kodoor for R6 M/s. Gokul Krishnan for R7 and R8

Note of the Registry	Orders of the Tribunal
Order No. 43	<p>Date: 21st December, 2017</p> <p>Application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant and the respondents pray time for arguments.</p> <p>List the matter for final arguments on 08.02.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>